

**MOST URGENT  
OUT AT ONCE**

**OFFICE OF THE DISTRICT JUDGE-I & SESSIONS JUDGE: DELHI**

**ORDER**

In pursuance of Delhi High Court Order No. (46)48/DHC/Gaz/G-1/VI.E.2(a)/2010 dated 9.9.2010, regarding posting / transfer in Delhi Judicial Service, the Civil Cases mentioned below in Column No-3, pending in the Court of Civil Judge (Central) Tis Hazari Court mentioned in Column No-2 are hereby withdrawn and assigned to the newly created Court of Civil Judges (Central) Tis Hazari Court mentioned in Column No-4 for disposal in accordance with law with immediate effect.

1	2	3	4
S.No	Name of the Transferor Court	Cases as per List attached	Name of Transferee Court
1	Ms. Manu Vedwan, CJ-01, Central District, Tis Hazari Court (Previously Presided over by Ms. Monika Saroha, Civil Judge-01,)	Civil Cases from Serial No. 1 to 600 = (600).	Ms. Neha Paliwal, Civil Judge-06, Central District, Tis Hazari Court
2	Sh. Abhilash Malhotra, CJ-02, Central District, Tis Hazari Court (Previously Presided over by Sh. Jitendra Singh, Civil Judge-02,)	Civil Cases from Serial No. 1 to 1100 = (1100)	
TOTAL		1700	
3	Sh. Abhilash Malhotra, CJ-02, Central District, Tis Hazari Court (Previously Presided over by Sh. Jitendra Singh, Civil Judge-02,)	Civil Cases from (Serial No. 1101 to 1700) = (600)	Sh. Saumya Chauhan, Civil Judge-07, Central District, Tis Hazari Court
4	Ms. Ambika Singh, CJ-03, Central District, Tis Hazari Court (Previously Presided over by Ms. Vrinda Kumari, Civil Judge-03,)	Civil Cases from Serial No. 1 to 500 = (500)	
5	Sh. Ravinder Kr. Pandey, CJ-04, Central District, Tis Hazari Court (Previously Presided over by Sh. Lovleen, Civil Judge-04,)	Civil Cases from Serial No. 1 to 600 = (600)	
TOTAL		1700	

The Transferor Court will send the files immediately to the Transferee Court with the instructions to the parties to appear before the Transferee Court on the date fixed.

The cases fixed for Judgments/Orders shall not be transferred.



(G.P. MITTAL)

District Judge-I & Sessions Judge: Delhi

No 2375/74641-657 F.3(4) CJ/Gaz/2010

Delhi, Dated the 13/09/10

Copy forwarded for information and necessary action to:-

- 1 The Registrar General, High Court of Delhi, New Delhi.
- 2 The District Judge II & III, Tis Hazari, Delhi.
- 3 The Senior Civil Judges/Rent Controller, Central, Tis Hazari, Delhi.
- 4 The Administrative Civil Judge / ARC, Central, Tis Hazari, Delhi.
- 5 The concerned Judicial Officers.
- 6 The Superintendent / In-charge Filing Section, Tis Hazari, Delhi.
- 7 Reader to the District & Sessions Judge, Tis Hazari, Delhi.
- 8 The Secretary, Delhi Bar Association, Tis Hazari Court, Delhi
- 9 The Website Committee ( English/ Hindi) Tis Hazari, Delhi.
- 10 The Incharge, Facilitation Center, Tis Hazari, Delhi.



District Judge-I & Sessions Judge: Delhi